

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF VALUE INFRABUILD INDIA PRIVATE LIMITED

Relevant Details		
1.	Name of corporate debtor	Value Infrabuild India Private Limited
2.	Date of incorporation of corporate debtor	28.09.2012
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45400DL2012PTC242919
5.	Address of the registered office and principal office (if any) of corporate debtor	715, Naurang House, 21 K.G. Marg Connaught Place, New Delhi, India, 110001.
6.	Insolvency commencement date in respect of corporate debtor	12.11.2024 (Order was communicated to the IRP on 29.11.2024)
7.	Estimated date of closure of insolvency resolution process	28.05.2025
8.	Name and registration number of the insolvency professional acting as Interim Resolution Professional	Mr. Mohit Goyal Regn. No. - IBBI/IPA-001/IP-P-02395/2021-2022/13636
9.	Address and e-mail of the Interim Resolution Professional, as registered with the Board	camohitgoyal@gmail.com Address: 17, LGF, Defence Enclave, Vikas Marg, East Delhi, Delhi-110092
10.	Address and e-mail to be used for correspondence with the interim resolution professional	cirpvalue@gmail.com Address: 17, LGF, Defence Enclave, Vikas Marg, East Delhi, Delhi-110092
11.	Last date for submission of claims	13.12.2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Home Buyers
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	<p>1. Ms. Ashu Gupta IBBI/IPA-002/IP-N00339/2017-2018/10943 204A, Second Floor, S.B.I. Building, 23, Opp. DLF Tower, Shivaji Marg, New Delhi-110015.</p> <p>2. Mr. Satish Kumar Chugh IBBI/IPA-003/IP-N00270/2020-2021/13196 111-B, Pocket-F, Mayur Vihar Phase-II, East Delhi, Delhi-110091.</p> <p>3. Ms. Jayanti Jain</p>

		IBBI/IPA-001/IP-P-01559/2018-19/12426 202-H, 2nd Floor, Paras Bazar, Gali Ghante Wali, Chandni Chowk, New Delhi-110006.
14.	Relevant Forms and Details of Authorized Representatives (AR) are available at:	https://ibbi.gov.in/en/home/downloads Details of AR are available at their respective addresses given in Point-13

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of the corporate insolvency resolution process of the **M/s Value Infrabuild India Private Limited** on **12.11.2024**.

The creditors of M/s **Value Infrabuild India Private Limited**, are hereby called upon to submit their claims with proof on or before 13.12.2024 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of Authorised Representative (AR) from among the three insolvency professionals listed against entry No.13 to act as Authorised Representative of the Class of Home Buyer's in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 30.11.2024

Place: Delhi

Sd/-

Mohit Goyal

IBBI/IPA-001/IP-P-02395/2021-2022/13636

AFA Valid up to 30.06.2025